

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 358
(To be answered on the 25th February 2016)**

FIRE INCIDENTS IN AVIATION SECTOR

**358. SHRI DEVAJIBHAI G. FATEPARA
SHRI BHARTRUHARI MAHTAB**

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) the number of fire and other deadly incidents in Air India and other airlines reported in the country during each of the last three years and the current year, airline-wise along with reasons therefor;**
- (b) the number of passengers/employees killed/injured along with the compensation paid to them by the airlines in such incidents during the said period, airline-wise;**
- (c) whether the Government has conducted any enquiry or ordered an engineering audit of such airlines during the said period;**
- (d) if so, the details and outcome thereof; and**
- (e) the steps taken/being taken by the Government to curb such incidents and to ensure adequate safety to the employees/passengers of the airlines in the country?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(Dr Mahesh Sharma)

(a) & (b) Details of fire incidents in last three years along with number of passengers/employees killed/injured in each airline are given in appendix-A. In addition to this, one fatal accident has also occurred to M/s Air India in which Mr Ravi Subramaniam, a technician was sucked into engine #2 of the aircraft while push back operation on 16.12.2015 at Mumbai. A total compensation of Rs. 54,45,722.53 only has been paid to his kins.

(c) to (e) Directorate General of Civil Aviation (DGCA) has carried out special engineering audit of M/s Air India Ltd. and M/s Spicejet Ltd. In addition to this, Regulatory Audits are conducted by DGCA as per Annual Surveillance programme published on their website (www.dgca.nic.in). The findings recorded in the audit reports and surveillance are reviewed and forwarded to the operators for appropriate action by them. The action taken submitted by

Details of Fire incidents in last three years, airline-wise:

S. No.	Airline	Year	No. of Fire Incidents	Passengers/ Employees Killed/Injured	Compensation Paid	Reason
1	Jet Airways	2013	Nil	Nil	Nil	
		2014	02	Nil	Nil	1. Flame in the tail pipe due to pudding and subsequent ignition of oil in the tail pipe. 2. Leakage of fuel from the fuel nozzle.
		2015	01	Nil	Nil	The smoke was caused by lose wrapping plastic floating on the taxiway. Plastic material/sheeting ingested into engine number 01 resulting in smoke/fumes from engine No. 01.
2	Indigo	2013	Nil	Nil	Nil	
		2014	02	Nil	Nil	Due to leakage of hydraulic fluid from the main landing gear assembly.
		2015	Nil	Nil	Nil	
3	Spicejet Ltd	2013	03	Nil	Nil	1. Mechanical failure in the APU section. 2. Momentarily disruption of fuel flow. 3. Oil leakage from engine bearing scavenge line.
		2014	01	Nil	Nil	Mechanical failure in the APU section.
		2015	02	Nil	Nil	1. Defected fuel oil heat exchanger. 2. Leakage of fuel from the fuel nozzle.
4	Air India Charles Ltd	2013- 2014	Nil	Nil	Nil	
		2015	03	Nil	Nil	Engine tail pipe fire due to oil collection at center vent tube and some drop dripping into exhaust plug.